

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING

(REVENUE WING)

NEW DELHI, the 26th March, 1977.

....

NOTIFICATION
INCOME TAX

No.1639(F.No.203/34/77-ITA.II):It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 subject to the following conditions:-

- (1) The Society will submit annual reports on its research activities.
- (2) The Society will submit annual returns about donations received and spent exclusively for research in the matter as & when required by the Council.

INSTITUTION

J.K.SCIENTIFIC & MEDICAL RESEARCH SOCIETY, BOMBAY.

This notification is effective for a period of two years from the date of this notification.

Sd/-

(J.P.SERMA)

DEPUTY SECRETARY TO THE GOVT OF INDIA

Copy forwarded to:-

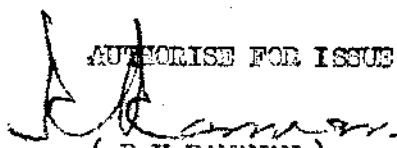
1. All Commissioners of Income-tax.(2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, Ansari Nagar New Delhi-110016 with reference to their letter No.19/19/75-AA.II dated 9.3.1977.
5. Hony Secretary, J.K.Scientific & Medical Research Society, 3, Nattottan Morarjee Marg, Ballard Estate, Bombay-400038.
6. Comptroller & Auditor General of India .(20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi 5 copies.

Sd/-

(J.P.SERMA)

DEPUTY SECY. TO THE GOVERNMENT OF INDIA

AUTHORISE FOR ISSUE


(E.V.RAMANI)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (R&P)

NO.CC/ITA.II/1653/438/RSP/77

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI, the 26th March, 1977.

....

NOTIFICATION
INCOME TAX

No.1689(F.No.203/34/77-ITA.II):It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 subject to the following conditions:-

- (1) The Society will submit annual reports on its research activities.
- (2) The Society will submit annual returns about donations received and spent exclusively for research in the matter as & when required by the Council.

INSTITUTION

J.K.SCIENTIFIC & MEDICAL RESEARCH SOCIETY, BOMBAY.

This notification is effective for a period of two years from the date of this notification.

Sd/-

(J.P.SHAHMA)

DEPUTY SECRETARY TO THE GOVT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, Ansari Nagar New Delhi-110016 with reference to their letter No.19/19/75-AA.II dated 9.3.1977.
5. Hony Secretary, J.K.Scientific & Medical Research Society, 3, Nattottam Morarjee Marg, Ballard Estate, Bombay-400038.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi 5 copies.

Sd/-

(J.P.SHAHMA)

DEPUTY SECY. TO THE GOVERNMENT OF INDIA

AUTHORISE FOR ISSUE


(R.V.RAMAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (D&P)

NO.CC/ITA.II/1653/438/NSP/77

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING

(REVENUE WING)

NEW DELHI, the 26th March, 1977.

....

NOTIFICATION
INCOME TAX

No.1689(F.No.203/34/77-ITA.II):It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 subject to the following conditions:-

- (1) The Society will submit annual reports on its research activities.
- (2) The Society will submit annual returns about donations received and spent exclusively for research in the matter as & when required by the Council.

INSTITUTION

J.K.SCIENTIFIC & MEDICAL RESEARCH SOCIETY, BOMBAY.

This notification is effective for a period of two years from the date of this notification.

Sd/-

(J.P.SHEPMA)

DEPUTY SECRETARY TO THE GOVT OF INDIA

Copy forwarded to:-

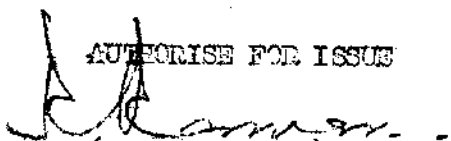
1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, Ansari Nagar New Delhi-110016 with reference to their letter No.19/19/75-AA.II dated 9.3.1977.
5. Eony Secretary, J.K.Scientific & Medical Research Society, 3, Narottam Morarjee Marg, Ballard Estate, Bombay-400038.
6. Comptroller & Auditor General of India .(20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi 5 copies.

Sd/-

(J.P.SHEPMA)

DEPUTY SECY. TO THE GOVERNMENT OF INDIA

AUTHORISE FOR ISSUE



(R.V.RAMANI)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (R&S&P)

NO.CC/ITA.II/1653/438/RSP/77